NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 11/252 (3)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>25.05.2017</u>

Name of the Company:

Ajit Mansharamani & Ors.

V/s.

Registrar of Companies

Section of the Companies Act:

Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. CHETAN PATEL

Penhoner Marin

Learned PCS Mr. Chetan Patel present for Petitioner. None present for Respondent.

Reply of Registrar of Companies, Madhya Pradesh Gwalior filed.

Petitioner requested time to file copy of gazette notification.

List the matter on 20.07.2017.

MEMBER JUDICIAL

Dated this the 25th day of May, 2017.